

ORISSA HIGH COURT**FILING REPORT AS ON :10/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000035/2023	NILADRI SECURITY SERVICES VS CHIEF EXECUTIVE OFFICER, ACC LTD.	AMITABH PRADHAN VS	// () //
2	BLAPL/0005289/2023	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /74 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/000052/2023
3	BLAPL/0005290/2023	TUNA DAS VS STATE OF ODISHA	SANDEEP PATRO VS	PURUSHOTTAMPUR /553 /2022 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000156/2022
4	BLAPL/0005291/2023	KIRAN KUMAR BEHERA @ HAPI VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	MAHILA P.S. BUXIBAZAR /52 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000221/2023
5	BLAPL/0005292/2023	JUGAL GAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /38 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(Balangir) GR/0000233/2023
6	BLAPL/0005293/2023	RANJAN MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /63 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000063/2023
7	BLAPL/0005294/2023	SRIKANTA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 ADDL.DISTRICT SESSIONS CUM SPL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000018/2023
8	BLAPL/0005295/2023	LIPUNA BEHERA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	BALIANTA P.S. /135 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000175/2023
9	BLAPL/0005296/2023	SOMNATH BANKIA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	MACHHKUND /138 /2022 ADDL DISTRICT AND SESSIONS JUDGE, KORAPUT(Koraput) CT/0000029/2023
10	BLAPL/0005297/2023	DHARMENDRA SHISODIA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	//0 DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur) TR/0000032/2023
11	BLAPL/0005298/2023	NEERAJ SINGH VS STATE OF ODISHA	SANGRAMJIT PANDA VS	//0 DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur) TR/0000032/2023

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12	BLAPL/0005299/2023	SUMIT KUMAR VS STATE OF ODISHA	SANGRAMJIT PANDA VS	//0 DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur) TR/0000032/2023
13	BLAPL/0005300/2023	TAPAN DEHURY VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	BOUDH /147 /2023 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000082/2023
14	BLAPL/0005301/2023	P.SUBASH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NIMAKHANDI /69 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0000392/2023
15	BLAPL/0005302/2023	AJIT MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /63 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000063/2023
16	BLAPL/0005303/2023	HIMANSU SEKHAR DAS@BALIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /40 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000092/2023
17	BLAPL/0005304/2023	RAMESH PRADHAN@MUSA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /40 /2023 S.D.J.M.,BALASORE(Baleshwar) CT/0000092/2023
18	BLAPL/0005305/2023	TAPAS KUMAR JENA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CHAULIAGANJA /334 /2022 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001404/2022
19	BLAPL/0005306/2023	RANJAN KUMAR KARADO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	//0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) 2(A)CC/0000019/2023
20	BLAPL/0005307/2023	RADHE@RADHESHYAM NAMDEV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ORIENT /111 /2022 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000103/2023
21	BLAPL/0005308/2023	LITU KHORA VS STATE OF ODISHA	BINI MISHRA VS	SEMILLIGUDA /120 /2022 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000082/2022
22	BLAPL/0005309/2023	NITYANANDA PATRA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BAIDYANATHPUR /94 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000030/2023
23	BLAPL/0005310/2023	CHANDU@CHANDRAMANI NAIK@RAJU	ADITI HOTA	KUNDHEIGOLA /334 /2022

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		VS	VS	J.M.F.C,REAMAL(Debagarh)
24	BLAPL/0005311/2023	STATE OF ODISHA MANASH PRADHAN @ MANAS PRADHAN	AMITAV TRIPATHY	CT/0000752/2022 NAYAGARH SADAR /186 /2022
		VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh)
25	BLAPL/0005312/2023	STATE OF ODISHA SOMNATH PRASKA	MANORANJAN PADHY	GR/0000812/2022 LAXMIPUR /28 /2022
		VS	VS	ADDL DISTRICT AND SESSIONS JUDGE, KORAPUT(Koraput)
26	BLAPL/0005313/2023	STATE OF ODISHA RAISUDDIN KHAN	BIKASH CHANDRA PARIJA	CT/0000085/2022 BINJHARPUR /157 /2023
		VS	VS	S.D.J.M.,JAJPUR(Jajapur)
27	BLAPL/0005314/2023	STATE OF ODISHA MANOJ LIMA	JUGALA KISHORE PANDA	CT/0000858/2023 PADMAPUR /75 /2023
		VS	VS	A.D.J., GUNUPUR(Rayagada)
28	BLAPL/0005315/2023	STATE OF ODISHA GOPAL CHANDRA MAHALIK	BIKRAM CHANDRA GHADEI	TR/0000070/2023 BAISINGA /352 /2021
		VS	VS	()
29	BLAPL/0005316/2023	STATE OF ODISHA BELARSINGH SAHU	JAGABANDHU SAHU	// JHARBANDH /48 /2023
		VS	VS	()
30	BLAPL/0005317/2023	STATE OF ODISHA PAULA PANI	PABITRA KUMAR PAIK	// MOHANA /129 /2020
		VS	VS	()
31	BLAPL/0005318/2023	STATE OF ODISHA ASIT KUMAR BARIK	NIRANJAN PANDA	// PURUNAKATAK /101 /2022
		VS	VS	()
32	BLAPL/0005319/2023	STATE OF ODISHA ANIL KUMAR SABAR	JYOTIRMAYA SAHOO	// KHALLIKOTE /702 /2022
		VS	VS	()
33	BLAPL/0005320/2023	STATE OF ODISHA ALEKHA KISHAN	NIMAI CHARAN NAIK	// LEPHRIPADA /198 /2022
		VS	VS	()
34	BLAPL/0005321/2023	STATE OF ODISHA SUMANTA @ SUSANTA MAJHI	JAJATI KESHARI KHUNTIA	// HARICHANDANPUR /169 /2021
		VS	VS	()

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35	BLAPL/0005322/2023	STATE OF ODISHA PRITAM GOUDA@ BANA VS	PRATYUSHA NAIDU VS	// BERHAMPUR SADAR /156 /2023 ()
36	BLAPL/0005323/2023	STATE OF ODISHA SAMPAD KUMAR JOGANIA VS	SUSANTA KUMAR NATH VS	// EOW,BHUBANESWAR /2 /2017 ()
37	BLAPL/0005324/2023	STATE OF ODISHA AJIT PATEL VS	RAJIB LOCHAN PATTNAIK VS	// KALIMELA /93 /2023 ()
38	BLAPL/0005325/2023	STATE OF ODISHA KATHIA @ BHABANISANKAR MAHAL VS	UDIT RANJAN JENA VS	// SORO /513 /2022 ()
39	BLAPL/0005326/2023	STATE OF ODISHA BAISHNAB TANDI VS	TIRTH KUMAR SAHU VS	// CUTTACK SADAR /340 /2020 ()
40	BLAPL/0005327/2023	STATE OF ODISHA SARATA CHANDRA MALLICK VS	TIRTH KUMAR SAHU VS	// / /0 ()
41	BLAPL/0005328/2023	STATE OF ODISHA PINKY PATRA VS	SUJIT KUMAR PATTNAIK VS	// BADABAZAR /93 /2023 ()
42	BLAPL/0005329/2023	STATE OF ODISHA SUBHENDU KUMAR PATI VS	AMIT BISWAL VS	// PAPADAHANDI /165 /2022 ()
43	BLAPL/0005330/2023	STATE OF ODISHA DWITI KRISHNA NAIK @ DITI VS	RONIT GHOSH VS	// TALCHER TOWN /125 /2023 ()
44	BLAPL/0005331/2023	STATE OF ODISHA KANHU CHARAN PANDA VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /238 /2023 ()
45	BLAPL/0005332/2023	STATE OF ODISHA BIRU @ BIRENDRA HIAL VS	PRANAYA KUMAR DASH VS	// MUNIGUDA /83 /2021 ()
		STATE OF ODISHA		//

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46	BLAPL/0005333/2023	A. BHIKARI @ T. JUDHISTIRA PATRA VS STATE OF ODISHA	MADAN SUNDAR BEHERA VS	RAMBHA (KHALLIKOTE) /159 /2023 () //
47	BLAPL/0005334/2023	SUJEET @SUJIT MAJHI VS STATE OF ODISHA	AMIT BISWAL VS	R.UDAYAGIRI /37 /2023 () //
48	BLAPL/0005335/2023	VINESH KUMAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE SADAR /267 /2022 () //
49	BLAPL/0005336/2023	BADI MUKUDU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MARINE PS AT ARJIPALLI /36 /2021 () //
50	BLAPL/0005337/2023	SUBIR BISOI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOSAGUMUDA /48 /2021 () //
51	BLAPL/0005338/2023	TRIBIHARI TRIDEV PANDA VS STATE OF ODISHA	MANOJ KUMAR DEY VS	BOLANGIR TOWN /141 /2023 () //
52	BLAPL/0005339/2023	SUNIL KUMAR SAMANTARAY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	CYBER CRIME AND E.O, BALASORE /12 /2023 () //
53	BLAPL/0005340/2023	SANTOSH NAIK VS STATE OF ODISHA	DAITARI PRADHAN VS	KHANDAPARA /80 /2023 () //
54	BLAPL/0005341/2023	MANOJ KUMAR DANGUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
55	BLAPL/0005342/2023	HAREKRISHNA SISA VS STATE OF ODISHA	MANORANJAN PADHY VS	MACHHKUND /30 /2019 () //
56	BLAPL/0005343/2023	CHOUDHURY @ CHOUDHURI BESHRA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BALLIGUDA /260 /2022 () //
57	BLAPL/0005344/2023	PITAMBAR KANDER	BIKASH KUMAR DASH	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0005345/2023	DUGE CHUTIA PURTI	BIKASH KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0005346/2023	BISHRAM SAMAD	BIKASH KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0005347/2023	RANJIT BEHERA	BIBEKANANDA MAHAPATRA	TOMKA /99 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0005348/2023	LAXMAN KHARSAL	SUSANTA KUMAR TRIPATHY	TITILAGARH /180 /2017
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0005349/2023	SIBA HANTAL	SAROJ KUMAR PADHY	BOIPARIGUDA /79 /2009
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0005350/2023	KALIA MUNDA @ GANESH PURTY	RAMAKRISHNA NAIK	CDA-II /147 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	CMAPL/0000374/2023	SAILENDRA SINGH	ADV.	/ /
		VS	VS	()
		UNION OF INDIA		//
65	CMAPL/0000375/2023	SUKANTA KU DASH	ADV.	/ /
		VS	VS	()
		M/S. STEEL AUTHORITY OF INDIA LTD.		//
66	CMP/0000538/2023	RABINDRA BEHERA	ARJUNA CH BEHERA	/ /
		VS	VS	()
		LAXMAN PUHAN		//
67	CMP/0000539/2023	NURSINGHA MOHAPATRA	PRATIK NAYAK	/ /
		VS	VS	()
		BIJAY KU. MOHAPATRA		//
68	CMP/0000540/2023	BAL KISHORE PODDAR	TUSAR KUMAR MISHRA	/ /
		VS	VS	()

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69	CMP/0000541/2023	SAILENDRI NAIK KRISHNA CHANDRA SAHOO VS	SIDHESWAR JENA VS	// // 0
70	CMP/0000542/2023	NIRANJAN DAS SUBASINI PATRA VS	AMIT PRASAD BOSE VS	// // 0
71	CMP/0000543/2023	SURABHI KUMARI DEVI BIJAN KUMAR KAR VS	GOPINATH MISHRA VS	// // 0
72	CONTC/0003286/2023	ASIT KUMAR DAS SWAGATIKA DASH VS	ADV VS	// // 0
73	CONTC/0003287/2023	SUSANTA KUMAR BEHERA, IIC, PURI TAPAN CHANDRA DAS VS	ADV VS	// // 0
74	CONTC/0003288/2023	BHASKARJYOTI SHARMA, I.A.S. BABAJI MALIK VS	ADV VS	// // 0
75	CONTC/0003289/2023	DILLIP KUMAR SETHI, O.A.S. PUSPALATA MAHAPATRA VS	ADV VS	// // 0
76	CONTC/0003290/2023	ASWATHY S., I.A.S. SANJIB KUMAR SAHOO VS	ADV VS	// // 0
77	CONTC/0003291/2023	ASWATHY S., I.A.S. MAMATA PUROHIT VS	ADV VS	// // 0
78	CONTC/0003292/2023	ASWATHY S., I.A.S. NARMADA MOHANTY VS	ADV VS	// // 0
79	CONTC/0003293/2023	ASWATHY S., I.A.S. AKSHAYA KUMAR MOHANTY VS	UMA CHARAN MISHRA VS	// // 0
		ASWATHY S., I.A.S.		//

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80	CONTC/0003294/2023	BINAPANI PADHY VS ASWATHY S., I.A.S.	UMA CHARAN MISHRA VS	// 0 //
81	CONTC/0003295/2023	PRAJNA PARAMITA PANDA VS ASWATHY S., I.A.S.	UMA CHARAN MISHRA VS	// 0 //
82	CONTC/0003296/2023	ANITA BEHERA VS ASWATHY S., I.A.S.	UMA CHARAN MISHRA VS	// 0 //
83	CONTC/0003297/2023	DHARMARAJ BHOI VS DR. BIJAY KUMAR MOHAPATRA, DIRECTOR HEALTH SERVICE, ODISHA	BANSIDHAR SATAPATHY VS	// 0 //
84	CONTC/0003298/2023	BIKASH CHANDRA SAHU VS DR. BIJAY KUMAR MOHAPATRA, DIRECTOR HEALTH SERVICE, ODISHA	BANSIDHAR SATAPATHY VS	// 0 //
85	CONTC/0003299/2023	SUKANTA SAHU VS DR. BIJAY KUMAR MOHAPATRA, DIRECTOR HEALTH SERVICE, ODISHA	BANSIDHAR SATAPATHY VS	// 0 //
86	CONTC/0003300/2023	KSHIRODRA PADHAN VS DR. BIJAY KUMAR MOHAPATRA, DIRECTOR HEALTH SERVICE, ODISHA	BANSIDHAR SATAPATHY VS	// 0 //
87	CONTC/0003301/2023	CHAITANYA PADHAN VS DR. BIJAY KUMAR MOHAPATRA, DIRECTOR HEALTH SERVICE, ODISHA	BANSIDHAR SATAPATHY VS	// 0 //
88	CONTC/0003302/2023	SANJAY KUMAR SAHU VS DR. BIJAY KUMAR MOHAPATRA, DIRECTOR HEALTH SERVICE, ODISHA	BANSIDHAR SATAPATHY VS	// 0 //
89	CONTC/0003303/2023	NITYANANDA BARIK VS SAUBHAGYA RANJAN PANDA, OAS	PABITRA KUMAR DUTTA VS	// 0 //
90	CONTC/0003304/2023	RAJENDRA KUMAR PATRA VS GEETANSHU MOHAN DAS, ASSISTANT SECRETARY., O.M.T.E.S., ST AND SC DEVLOPMENT DEPT.	ADV VS	// 0 //
91	CONTC/0003305/2023	BAISHNAB CHARAN DASH	ADV	//

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		VS	VS	0
92	CONTC/0003306/2023	SUBROTO BISWAS, ASST. REGIONAL PROVIDENT FUND COMMNR., DISTRICT OFFICER ADIKANDA SAHOO	ADV	//
		VS	VS	0
93	CONTC/0003307/2023	SMRUTI RANJAN PRADHAN, I.A.S. BIRENDRA SWAIN	ADV.	//
		VS	VS	0
94	CONTC/0003308/2023	MANASH RANJAN BHOI,TAHASILDAR,CUTTACK SADAR TAPAN KUMAR PAL	ADV	//
		VS	VS	0
95	CONTC/0003309/2023	SUCHETA KRIPALINI, OJS 1 ASHALATA SAHOO	ADV	//
		VS	VS	0
96	CONTC/0003310/2023	MANASH RANJAN BHOI, TAHASILDAR, CUTTACK SADAR BASANTI BISWAL	ADV	//
		VS	VS	0
97	CONTC/0003311/2023	S. ASWASTHY, COMNR., CUM SECY., S AND ME DEPT. BANKA BIHARI JENA	ADV	//
		VS	VS	0
98	CONTC/0003312/2023	ROOPA ROSHAN SAHOO, I.A.S. PRAKASH CHANDRA SETHI	ADV	//
		VS	VS	0
99	CONTC/0003313/2023	BINITA SENAPATI, O.E.S. DR. ASHISH TRIPATHY	ADV	//
		VS	VS	0
100	CONTC/0003314/2023	DR.SACHIDANANDA MOHANTY, DIRECTOR DIRECTORATE OF MEDICAL EDU AND TRENNING. JAYADEV NAIK	ADV	//
		VS	VS	0
101	CONTC/0003315/2023	ANU GARGA, PRINCIPAL SECY., W.R., BBSR, KHORDHA DR.BIKASH KUMAR PATTANAYAK	ADV.	//
		VS	VS	0
102	CONTC/0003316/2023	SHALINI PANDIT, PRINCIPAL SECY., HEALTH AND F.W. DEPT. SIBA SANKAR SAHOO	ADV	//
		VS	VS	0

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103	CONTC/0003317/2023	ASHIS KUMAR MAHAPATRA, TAHASILDAR, KEONJHAR DR. GOPAL CHANDRA HOTA VS	LAXMI KANTA MOHANTY VS	// // ()
104	CONTC/0003318/2023	BISHNUPADA SETHY, I.A.S. SATYAJIT PATNAIK VS	ADV VS	// // ()
105	CONTC/0003319/2023	BISWAJIT GHOSH, DISTRICT EDUCATION OFFICER, PURI LALITA NAYAK VS	ADV VS	// // ()
106	CONTC/0003320/2023	SHALINI PANDIT, I.A.S. UDAYANATH MAJHI VS	ADV VS	// // ()
107	CONTC/0003321/2023	ASWATHY S., I.A.S. JIBARDHAN RANA VS	ADV. VS	// // ()
108	CONTC/0003322/2023	HARISH CHANDRA DAS, C.E.O., BDCC BANK, BALANGIR SITARAM AGRAWAL VS	ADV VS	// // ()
109	CONTC/0003323/2023	SANJAY SINGH, SECY., RURAL WORKS, ODISHA SARBESWARI BEWA VS	ADV. VS	// // ()
110	CONTC/0003324/2023	ASWATHY S., IAS CHANDRA SEKHAR ROUT VS	ADV. VS	// // ()
111	CRLA/0000527/2023	PROF. ROHAN DHIMAN, SECRETARY, BOARD OF GOVERNORS CUM REGISTRAR, N.I.T., ROURKELA/ TUBA @ SADASIBA PRADHAN VS	BASUDEV PUJARI VS	PURI SADAR /120 /2013 () //
112	CRLLP/0000029/2023	STATE OF ODISHA UNION OF INDIA VS	GYANALOKA MOHANTY VS	// //0 ()
113	CRLMA/0000151/2023	G. TIRUPATI RAO ANSHUMAN RAY @ PRASANTA KUMAR SRICHANDANRAY @ MITU VS	VS	// MANCHESWAR P.S. /321 /2022 ()
		STATE OF ODISHA		//

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114	CRLMC/0002295/2023	KSHETRA MOHAN NAYAK VS STATE OF ODISHA	SARADA PRASAD DASH VS	//0 J.M.F.C.,SORO(Baleshwar) ICC/0000093/2015
115	CRLMC/0002296/2023	YASH VARDHAN SINGH ROY VS STATE OF ODISHA	M.B.DAS VS	//0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) ICC/0000143/2022
116	CRLMC/0002297/2023	MITHUN KUMAR BEERO @ BIRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	PARLAKHEMUNDI /228 /2022 () //
117	CRLMC/0002298/2023	JUBARAJ MAHALA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	//0 () //
118	CRLMC/0002299/2023	GODABARI ROUSTRAY VS STATE OF ODISHA	BIBHU BHUSAN MISHRA VS	JODAPADAR /162 /2022 () //
119	CRLMC/0002300/2023	BACHHAN BHOI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CHANDANPUR /159 /2018 () //
120	CRLMC/0002301/2023	STATE OF ODISHA VS KALANDI BEHERA	TARUN PATNAIK, A.S.C. VS	//0 () //
121	CRLMC/0002302/2023	BIKRAM KUMAR DASH@BIKRAM DASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DHANUPALI /290 /2013 () //
122	CRLMC/0002303/2023	SRINIBAS PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KANPUR /141 /2020 () //
123	CRLMC/0002304/2023	MANJUBALA DEI VS MANORANJAN MANGARAJ	SAMBEET PATTANAYAK VS	//0 () //
124	CRLMC/0002305/2023	CHAKINAN JAIPURIA VS STATE OF ODISHA	DEVASHISH PANDA VS	HEMGIR /58 /2018 () //
125	CRLMC/0002306/2023	SURESH KUMAR GANTHIA	SATYA RANJAN MULIA	//0

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		VS	VS	()
126	CRLMC/0002307/2023	MOTIMALA@ANJALI MALLA DILIP KUMAR MALIK	DEVASHIS PANDA	// /36 /2017
		VS	VS	()
127	CRLMC/0002308/2023	STATE OF ODISHA SOPHALI RANJAN SAHOO	RAMDAS ACHARY	// / /0
		VS	VS	()
128	CRLMC/0002309/2023	STATE OF ODISHA ABHISEK PATTANAIK	SAMARENDRA MOHANTY	// RAIRANGPUR TOWN /46 /2018
		VS	VS	()
129	CRLMC/0002310/2023	STATE OF ODISHA BASANTA KUMAR MOHANTY	TUKUNA KUMAR MISHRA	// / /0
		VS	VS	()
130	CRLMC/0002311/2023	STATE OF ODISHA(VIG.) HRUSHIKESH BEHERA	KULDEEP MOHANTY	// / /0
		VS	VS	()
131	CRLMC/0002312/2023	SATYANARAYAN BEHERA NARAN NAIK @ PARIDA @ NARAYAN PARIDA	KULDEEP MOHANTY	// FATEGARH /01 /2015
		VS	VS	()
132	CRLMC/0002313/2023	STATE OF ODISHA KESHAB BEHERA	SUDEEPTA KUMAR SINGH	// KUJANGA /283 /2015
		VS	VS	()
133	CRLMC/0002314/2023	STATE OF ODISHA SUBASH CHANDRA BARIK@BARIKY	CHINMAYA MOHANTY	// BARANGA /355 /2022
		VS	VS	()
134	CRLMP/0000946/2023	STATE OF ODISHA BINAPANI MOHANTY	ASWINI KUMAR MISHRA - 3	// / /0
		VS	VS	()
135	CRLMP/0000947/2023	STATE OF ODISHA SANAT JENA	BHABANI SHANKAR DAS PARIDA	// / /0
		VS	VS	()
136	CRLMP/0000948/2023	MAUSUMI SI DEBASHISH LENKA	ALOK KUMAR MOHAPATRA	// / /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMP/0000949/2023	STATE OF ODISHA MADHUSMITA PANIGRAHY VS	ALOK KUMAR PANDA VS	// /0 ()
138	CRLMP/0000950/2023	STATE OF ODISHA SABITA PRADHAN VS	CHIRANJAYA MOHANTY VS	// /0 ()
139	CRLMP/0000951/2023	STATE OF ODISHA REZIA BIBI VS	RAMESH AGARWAL VS	// /0 ()
140	CRLMP/0000952/2023	STATE OF ODISHA MAHIM RANJAN JAGATI VS	BINI MISHRA VS	// /0 ()
141	CRLMP/0000953/2023	SUPERINTENDENT OF POLICE, KENDRAPARA SABITA DAS VS	PRAKASH CH. DASH VS	// /0 ()
142	CRLMP/0000954/2023	STATE OF ODISHA SAMIKHYA DASH VS	PRABHU PRASANNA BEHERA VS	// /0 ()
143	CRLREV/0000250/2023	STATE OF ODISHA SK. FAROOQUE HOSSAIN VS	ASIT KUMAR JENA VS	// /0 ()
144	CRLREV/0000251/2023	STATE OF ODISHA ABHILASH ROUT VS	ANIMA KUMARI DEI VS	// /0 ()
145	CRLREV/0000252/2023	SHRADHANJALI PATTANAYAK GOPI NAIK VS	BHARAT BHUSAN ROURTRAY VS	// ANGUL SADAR PS /32 /2022 ()
146	FAO/0000218/2023	STATE OF ODISHA REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS	SCOUTIA VS	// /0 ()
147	FAO/0000219/2023	SUSHANT KUMAR BEHERA REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS	SCOUTIA VS	// /0 ()
		BICHITRA ROUT		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	FAO/0000220/2023	REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS PARAMANANDA BEHERA	G.P DUTTA VS	// 0
149	FAO/0000221/2023	LEGAL MANAGER, M/S. SHRIRAM G.I.CO. LTD. VS RAMESH CHANDRA SAHOO	G.P DUTTA VS	// 0
150	FAO/0000222/2023	THE MANAGER LEGAL, M/S. CHOLAMANDALAM M.S.P. LTD. VS AKASH PRADHAN	G.P DUTTA VS	// 0
151	MACA/0000445/2023	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS ASUTOSH HALDAR	S.K. MOHANTY VS	// 0
152	MACA/0000446/2023	THE DIVL. MANAGER, CHOLOMANDALAM MS G.I.CO. LTD. VS SOVASIS NAIK	G.P DUTTA VS	// 0
153	MACA/0000447/2023	DIVL. MANAGER, ICICI LOMBARD G.I.CO. LTD. VS KANCHAN RAY	G.P DUTTA VS	// 0
154	MACA/0000448/2023	SUBAL MISHRA VS SANTOSH KUMAR PUROHIT	JAGABANDHU SAHU VS	// 0
155	MACA/0000449/2023	SOMANATH DHARUA VS ISWAR CHANDRA SA	DINESH KUMAR MOHANTY VS	// 0
156	MACA/0000450/2023	SOMANATH DHURUA VS BINAPANI SA	DINESH KUMAR MOHANTY VS	// 0
157	MATA/0000156/2023	RAJASHREE SAHOO VS RAGHUNATH BARAL	PARTHA SARATHI NAYAK VS	// 0
158	MATA/0000157/2023	ANASUYA SWAIN VS SUJIT KUMAR LENKA	BAISHNAB CHARAN DAS VS	// 0
159	MATA/0000158/2023	PADMINI SAHOO	SURYAKANTA DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	MATA/0000159/2023	PABITRA KUMAR SAHOO REBIKA MALLICK	SURENDRA KUMAR BISWAL	//
		VS	VS	()
161	MATA/0000160/2023	HEMANTA KUMAR PRADHAN SRIYA SWATI SUCHARITA SWAIN	SATYA RANJAN PATI	//
		VS	VS	()
162	MSA/0000007/2023	TRUPTIMANAS KAP LINGARAJ GAHIR	BIBEKANANDA BHUYAN	//
		VS	VS	()
163	RPFAM/0000153/2023	THABIRA PANIGRAHI SANTANU KUMAR DORA	NIRANJAN HOTA	//
		VS	VS	JUDGE,FAMILY COURT,BALANGIR(Balangir)
164	RPFAM/0000154/2023	JYOTIRMAYEE DORA DILLIP KUMAR PATI	SARBESWAR BEHERA	CMC/0000023/2022
		VS	VS	//
165	RPFAM/0000155/2023	SWAPNA PATI JYOTIRMAYEE GURHANDI@GURHANDI	BHARAT BHUSAN ROUTRAY	()
		VS	VS	//
166	RSA/0000186/2023	DEBANANDA GURHANDI M/S. HINDUSTAN PETROLEUM CORPORATION LTD. SRINIVAS PATNAIK		()
		VS	VS	//
167	RVWPET/0000173/2023	DEEPIKA PANIGRAHI SADHABANI PALEI	ADV.	()
		VS	VS	//
168	RVWPET/0000174/2023	STATE OF ODISHA VICE-CHAIRMAN, STATE COUNCIL OF TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA		()
		VS	VS	//
169	TRP(C)/0000175/2023	KABIRAJ NAHAK MANISHA ROUT	PRADIP KUMAR MOHAPATRA	()
		VS	VS	//
170	TRPCRL/0000045/2023	BINOD KUMAR MAHAKUL BIKRAM KESHARI ROUT	DURGA PRASAD DHAL	CIVIL JUDGE (SD),SUNDERGARH(Sundargarh)
		VS	VS	CP/0000023/2023
				//0
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WA/0000965/2023	DR. MONALI MADHUSMITA STATE OF ODISHA VS	Y.S.P. BABU,A.G.A VS	// // 0
172	WA/0000966/2023	RABINARAYAN LENKA CHAIRMAN, COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA VS	PRADIP KUMAR BISHTH VS	// // 0
173	WA/0000967/2023	ANIL KUMAR SAHOO STATE OF ODISHA VS	PRADEEP KU ROUT,A.G.A VS	// // 0
174	WA/0000968/2023	DIBAKAR PATTNAIK STATE OF ODISHA VS	PRADEEP KU ROUT,A.G.A VS	// // 0
175	WA/0000969/2023	KEDARESWAR JENA STATE OF ODISHA VS	PRADEEP KU ROUT,A.G.A VS	// // 0
176	WA/0000970/2023	PPRADEEP CHANDRA SAHU STATE OF ODISHA VS	PRADEEP KU ROUT,A.G.A VS	// // 0
177	WA/0000971/2023	CHANDRAMANI SETHY STATE OF ODISHA VS	PUSHPARAJ BHARADWAJ,A.S.C VS	// // 0
178	WA/0000972/2023	SUDHIR AIND STATE OF ODISHA VS	SIBANI SHANKAR PRADHAN,A.G.A VS	// // 0
179	WA/0000973/2023	LINGARAJ PANDA SECRETARY, WORKS DEPARTMENT,ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0
180	WA/0000974/2023	LOKANATH DASH SECRETARY, WORKS DEPARTMENT,ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0
181	WA/0000975/2023	TRILOCHAN SAHOO COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0
		LOKNATH SUNA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0000976/2023	SECRETARY, WORKS DEPARTMENT, ODISHA VS RABINDRA KUMAR PANDA	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
183	WA/0000977/2023	STATE OF ODISHA VS BHAGIRATHI MOHARANA	ABHAYA KUMAR SHARMA,A.G.A VS	// 0 //
184	WA/0000978/2023	SECRETARY, WORKS DEPARTMENT,ODISHA VS BHAGABAN NAYAK	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
185	WA/0000979/2023	SECRETARY,WORKS DEPARTMENT,ODISHA VS JITENDRANATH DASH	SURYA NARAYAN PATNAIK,A.G.A VS	// 0 //
186	WA/0000980/2023	STATE OF ODISHA VS SRIKANTA JENA	PRADEEP KUMAR ROUT,A.G.A VS	// 0 //
187	WP(C)/0015158/2023	BIJAY KUMAR SAMAL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
188	WP(C)/0015159/2023	MANORAMA SAHOO VS THE STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
189	WP(C)/0015160/2023	SANGEETA AGARWAL VS THE STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
190	WP(C)/0015161/2023	SHAKUNTALA DEVI AGARWAL VS THE STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
191	WP(C)/0015162/2023	ASHISH KUMAR PRADHAN VS R.T.O. SAMBALPUR	ASHOK KUMAR ROUT VS	// 0 //
192	WP(C)/0015163/2023	ASHISH KUMAR PRADHAN VS R.T.O. SAMBALPUR	ASHOK KUMAR ROUT VS	// 0 //
193	WP(C)/0015164/2023	ASHISH KUMAR PRADHAN	ASHOK KUMAR ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0015165/2023	R.T.O. SAMBALPUR SUSAMA MALLICK	SAMIR KUMAR MISHRA	//
		VS	VS	0
195	WP(C)/0015166/2023	STATE OF ODISHA BANABASI PANDA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
196	WP(C)/0015167/2023	STATE OF ODISHA MADHUSUDAN @ MADHU JENA	SAMIR KUMAR MISHRA	//
		VS	VS	0
197	WP(C)/0015168/2023	STATE OF ODISHA BANABASI PANDA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
198	WP(C)/0015169/2023	STATE OF ODISHA DILIP KUMAR PATRA	SUSHANTA KUMAR PRADHAN	//
		VS	VS	0
199	WP(C)/0015170/2023	STATE OF ODISHA BANABASI PANDA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
200	WP(C)/0015171/2023	STATE OF ODISHA JIKUN KUMAR PATRA	SUSHANTA KUMAR PRADHAN	//
		VS	VS	0
201	WP(C)/0015172/2023	STATE OF ODISHA BANABASI PANDA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
202	WP(C)/0015173/2023	STATE OF ODISHA BIRENDRA KUMAR BEHERA	NILA MADHAB PRAHARAJ	//
		VS	VS	0
203	WP(C)/0015174/2023	STATE OF ODISHA BANABASI PANDA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
204	WP(C)/0015175/2023	STATE OF ODISHA BANABASI PANDA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0015176/2023	STATE OF ODISHA KHAPURIKACHHAR GAON GANARAJYA GRAM SABBALAKONIMARICHANDARGARH	VS	// // ()
206	WP(C)/0015177/2023	STATE OF ODISHA DR. LOPAMUDRA NANDA	SATYABRATA MOHANTY (1) VS	// // ()
207	WP(C)/0015178/2023	STATE OF ODISHA ARATI RANI GIRI	RAMA CHANDRA JENA VS	// // ()
208	WP(C)/0015179/2023	STATE OF ODISHA GOURAHARI DAS	RAMA CHANDRA JENA VS	// // ()
209	WP(C)/0015180/2023	STATE OF ODISHA KANHU CHARAN MANDAL	RAMA CHANDRA JENA VS	// // ()
210	WP(C)/0015181/2023	STATE OF ODISHA SANTOSH KUMAR DUTTA	RAMA CHANDRA JENA VS	// // ()
211	WP(C)/0015182/2023	STATE OF ODISHA PHAGUNI ORAM	RAMESH AGARWAL VS	// // ()
212	WP(C)/0015183/2023	STATE OF ODISHA GADADHAR BISWAL	BISWARANJAN PARAMGURU VS	// // ()
213	WP(C)/0015184/2023	STATE OF ODISHA PHAGUNI ORAM	RAMESH AGARWAL VS	// // ()
214	WP(C)/0015185/2023	STATE OF ODISHA SRABAN KUMAR MUKHI	PRABHAT KUMAR DASH VS	// // ()
215	WP(C)/0015186/2023	STATE OF ODISHA NARENDRANATH DAS	SUKANTA KUMAR NAYAK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0015187/2023	NARAYAN BARIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
217	WP(C)/0015188/2023	PRANATI PANIGRAHI VS STATE OF ODISHA	LAXMI KANTA MOHANTY VS	// 0 //
218	WP(C)/0015189/2023	PARBATI ORAM VS STATE OF ODISHA	RAMESH AGARWAL VS	// 0 //
219	WP(C)/0015190/2023	BHOLESWAR PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
220	WP(C)/0015191/2023	HEMANTA KUMAR KHANDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
221	WP(C)/0015192/2023	PARTHA SARATHI DWIBEDI VS UNION OF INDIA	ADHIRAJ MOHANTY VS	// 0 //
222	WP(C)/0015193/2023	MINAKETAN SAHU VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
223	WP(C)/0015194/2023	BIRENDRA KUMAR BISWAL VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
224	WP(C)/0015195/2023	CHITTARANJAN GHANA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
225	WP(C)/0015196/2023	JASMINE NAYAK VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
226	WP(C)/0015197/2023	ALEKHA PRADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
227	WP(C)/0015198/2023	JAYANTI KISAN	DURGA PRASANNA MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0015199/2023	AJAYA KUMAR MISHRA	SUBRATA MISHRA	//
		VS	VS	0
		SUB COLLECTOR, KHURDA		//
229	WP(C)/0015200/2023	ASHOK KUMAR PUROHIT	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0015201/2023	RAMA CHANDRA RAY	AMIYA KUMAR MOHANTY (A)	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0015202/2023	KRISHNA MANDANGI	RAJIB RATH	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0015203/2023	MAHENDRA NATH DAS	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0015204/2023	SUJATA MISHRA	JAJATI KISHORE MOHANTY	//
		VS	VS	0
		COLLECTOR AND D.M., JAGATSINGHPUR		//
234	WP(C)/0015205/2023	RAMACHANDRA DAS	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0015206/2023	SAMEER KANTA PANDA	PRANAYA KISHORE HARICHANDAN	//
		VS	VS	0
		JOINT COMMISSIONER OF GST (APPEAL), BALANGIR		//
236	WP(C)/0015207/2023	LALITA NAYAK	SOUMYA RANJAN PATI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0015208/2023	KIRATI CHARAN GIRI	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0015209/2023	RAMESH KUMAR SAHOO	SHUBHENDU KUMAR PARIDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0015210/2023	STATE OF ODISHA JAGANNATH MOHANTA VS	DHANESWAR BEHERA VS	// // 0
240	WP(C)/0015211/2023	STATE OF ODISHA SUKANTA KUMAR SAHOO VS	SARAT CHANDRA SAMAL VS	// // 0
241	WP(C)/0015212/2023	STATE OF ODISHA HEMANTA KUMAR SAHU VS	DHANESWAR BEHERA VS	// // 0
242	WP(C)/0015213/2023	STATE OF ODISHA PREM PRANGYA MOHANTY VS	GOPAL SINHA VS	// // 0
243	WP(C)/0015214/2023	STATE OF ODISHA BIJAY KUMAR BARIK VS	DHANESWAR BEHERA VS	// // 0
244	WP(C)/0015215/2023	STATE OF ODISHA BHARAT BEHERA VS	JYOTSNA RANI RATH VS	// // 0
245	WP(C)/0015216/2023	STATE OF ODISHA DIPTIMAYEE PANDA VS ANIL PANDA	GIRIDHARI SINGH VS	// // 0
246	WP(C)/0015217/2023	SASMITA BISWAL VS STATE OF ODISHA	GOPAL SINHA VS	// // 0
247	WP(C)/0015218/2023	SOBHABATI BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // 0
248	WP(C)/0015219/2023	DHARANIDHAR BARIK VS STATE OF ODISHA	BASUDEV BARIK VS	// // 0
249	WP(C)/0015220/2023	USHARANI JENA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// // 0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0015221/2023	PRATIVA DEI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
251	WP(C)/0015222/2023	PARAMANANDA THATOI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
252	WP(C)/0015223/2023	NIHARBALA LENKA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
253	WP(C)/0015224/2023	DEBENDRANATH @ DEVENDRANATH MOHANTY VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
254	WP(C)/0015225/2023	BRAHMANANDA SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
255	WP(C)/0015226/2023	GOKULANANDA BARALA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //
256	WP(C)/0015227/2023	GANESWAR LENKA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
257	WP(C)/0015228/2023	DUSMANTA KUMAR DAS VS NIRUPAMA NAYAK @ DAS	KULDEEP MOHANTY VS	// 0 //
258	WP(C)/0015229/2023	APARNA NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
259	WP(C)/0015230/2023	TAPAS KUMAR ROUT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
260	WP(C)/0015231/2023	NARENDRA KUMAR RAY VS STATE OF ODISHA	PRABHAT KUMAR DAS VS	// 0 //
261	WP(C)/0015232/2023	SOUMYA RANJAN NAYAK	MANOJ KUMAR MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0015233/2023	KISHORE CHANDRA ROUTRAY	SAPAN KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0015234/2023	M/S.ABHIMANYU DALEI	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE DEPUTY COMMNR. OF STATE TAX CT AND GST CIRCLE, BALASORE		//
264	WP(C)/0015235/2023	PRAKASH CHANDRA BEHERA	SULOCHANA PATRO	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0015236/2023	SANATAN JENA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0015237/2023	NARAYAN SATAPATHY	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0015238/2023	TRIBENI KUMAR MOHAPATRA	SANGRAM KUMAR SINGH	//
		VS	VS	0
		DIRECTOR GENERAL, BSF, NEW DELHI		//
268	WP(C)/0015239/2023	GOURANGA CHANDRA NAYAK	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK		//
269	WP(C)/0015240/2023	AJAYA KUMAR MOHANTY	SAILESH DAS	//
		VS	VS	0
		MEMBER OF BOARD OF REVENUE, CUTTACK		//
270	WP(C)/0015241/2023	KHULANA SAHOO	RAJKUMAR SUTAR	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0015242/2023	AJIT KUMAR PRADHAN	BASUDEV PUJARI	//
		VS	VS	0
		SECY. TO GOVT., R AND DM DEPT., BBSR		//
272	WP(C)/0015243/2023	BASUDEV SAHOO	SAMIR KUMAR MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0015244/2023	STATE OF ODISHA NALINIKANTA BARIK VS	BHABANI PRASAD MOHANTY VS	// // 0
274	WP(C)/0015245/2023	THE COMMISSIONER OF CT AND GST, ODISHA M/S.JAGADAMBA POLYMER PVT. LTD., BALASORE SUKANTA KUMAR DALAI VS	VS	// // 0
275	WP(C)/0015246/2023	STATE OF ODISHA GYANA RANJAN PANDA VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
276	WP(C)/0015247/2023	STATE OF ODISHA KARAN KUMAR PANDA VS	BHABANI PRASAD MOHANTY VS	// // 0
277	WP(C)/0015248/2023	THE COMMISSIONER OF CT AND GST, ODISHA BINAYAK PRASAD MOHANTY VS	JEEVANJYOTI MOHANTY VS	// // 0
278	WP(C)/0015249/2023	STATE OF ODISHA BINOD BIHARI MOHANTY VS	BHABANI PRASAD MOHANTY VS	// // 0
279	WP(C)/0015250/2023	THE COMMISSIONER OF CT AND GST, ODISHA NARAYAN MAHALI VS	SIDHARTHA MISHRA (1) VS	// // 0
280	WP(C)/0015251/2023	STATE OF ODISHA ASOKA KUMAR ROUT VS	BHABANI PRASAD MOHANTY VS	// // 0
281	WP(C)/0015252/2023	THE COMMISSIONER OF CT AND GST, ODISHA KRISHNA CHANDRA PANI VS	SANGRAM KUMAR SINGH VS	// // 0
282	WP(C)/0015253/2023	UNION OF INDIA ASHISH KUMAR PANIGRAHI VS	GYANARANJAN SETHI VS	// // 0
283	WP(C)/0015254/2023	STATE OF ODISHA SANKARSHAN DALAI VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0015255/2023	DURGA MADHAB AND COMPANY VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
285	WP(C)/0015256/2023	BHIMASEN SINGH VS THE INDIAN RAILWAYS, NEW DELHI	SHANTI PRAKASH MOHANTY VS	// 0 //
286	WP(C)/0015257/2023	MAIRUN BIBI VS THE INDIAN RAILWAYS, NEW DELHI	SHANTI PRAKASH MOHANTY VS	// 0 //
287	WP(C)/0015258/2023	SATYA SOVAN BEHERA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
288	WP(C)/0015259/2023	BALAKRISHNA DANDASENA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
289	WP(C)/0015260/2023	DINABANDHU MARTHA VS STATE OF ODISHA	AMLANJYOTI ROUT VS	// 0 //
290	WP(C)/0015261/2023	MAYADHAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
291	WP(C)/0015262/2023	SASMITA NAYAK VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	// 0 //
292	WP(C)/0015263/2023	RABINDRA KUMAR PRADHAN VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
293	WP(C)/0015264/2023	BELMATI THAKUR VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
294	WP(C)/0015265/2023	KRUSHNA CHANDRA MOHANTY VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	// 0 //
295	WP(C)/0015266/2023	DR. Sampurna Satapathy	AVIJIT MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0015267/2023	GYANA RANJAN SAMAL	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0015268/2023	MIR KHURSHIDUL HAQUE	ARIJEET MISHRA	//
		VS	VS	0
		COLLECTOR, JAJPUR		//
298	WP(C)/0015269/2023	RAMA CHANDRA KHAMARI	PRASANTA KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0015270/2023	RAMESH MAHARANA	LALIT SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0015271/2023	GOURANGA DALAI	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0015272/2023	PRASANNA KUMAR JENA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0015273/2023	JOGESHWAR GOCHHAIT	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0015274/2023	AMULYA KUMAR PATTANAYAK	MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		UNION OF INDIA		//
304	WP(C)/0015275/2023	ADWAIT KUMAR PATTANAİK	NIHAL RATH	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0015276/2023	SHRIYA DEVI KANHAR	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0015277/2023	SANJAYA KUMAR PANDA	NIRA SUNDAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0015278/2023	STATE OF ODISHA RASHMIRANJAN CHOUDHURY VS	SUBRAT KUMAR KAR VS	// // 0
308	WP(C)/0015279/2023	STATE OF ODISHA RANJITA MOHANTY VS	LAXMAN PRADHAN VS	// // 0
309	WP(C)/0015280/2023	STATE OF ODISHA BISHNUPRIYA MANGARAJ VS	SATYABRATA MOHANTY VS	// // 0
310	WP(C)/0015281/2023	STATE OF ODISHA LIPIKA BEHERA VS	SATYABRATA MOHANTY VS	// // 0
311	WP(C)/0015282/2023	STATE OF ODISHA BASANTA KUMAR DASH VS	SIBA PRASAD PATI VS	// // 0
312	WP(C)/0015283/2023	STATE OF ODISHA BALSINGH GOND VS	PRAFULLA KUMAR RATH VS	// // 0
313	WP(C)/0015284/2023	STATE OF ODISHA BIJAYA KUMAR SAHU VS	SIBA PRASAD PATI VS	// // 0
314	WP(C)/0015285/2023	STATE OF ODISHA DHIRENDRA KUMAR PATRA VS	SIBA PRASAD PATI VS	// // 0
315	WP(C)/0015286/2023	STATE OF ODISHA CHITTARANJAN SAHOO VS	SIBA PRASAD PATI VS	// // 0
316	WP(C)/0015287/2023	STATE OF ODISHA RABINDRA NATH SATPATHY VS	SEKH ZAKIR HUSSAIN VS	// // 0
317	WP(C)/0015288/2023	STATE OF ODISHA PRATAP CHANDRA RAULA VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0015289/2023	SAYED MUJIBUR RAHEMAN VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	// 0 //
319	WP(C)/0015290/2023	HEMANTA NARENDRA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
320	WP(C)/0015291/2023	DEBI PRASANNA PARIJA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
321	WP(C)/0015292/2023	GADADHAR PRADHANI VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	// 0 //
322	WP(C)/0015293/2023	MANOJ KUMAR DASH VS UNION OF INDIA	BABITA KUMARI PATTANAİK VS	// 0 //
323	WP(C)/0015294/2023	JOGENDRA PRADHAN VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	// 0 //
324	WP(C)/0015295/2023	LAXMIDHAR BARIK VS UNION OF INDIA	SARADA PRASAD DASH VS	// 0 //
325	WP(C)/0015296/2023	JAGABANDHU PADHI VS DISTRICT, FISHERIES OFFICER CUM DDO, GANJAM	PRAFULLA KUMAR RATH VS	// 0 //
326	WP(C)/0015297/2023	SATANUJIT DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
327	WP(C)/0015298/2023	ANJALI BEHERA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
328	WP(C)/0015299/2023	BHOLA SINGH GOND VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
329	WP(C)/0015300/2023	AMIYA ROUT @ AMIYABALA BISWAL	SUDHIR KUMAR MALLICK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0015301/2023	MANORANJAN SATPATHY	RAMANATH ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0015302/2023	MUSI BISWAL	SUDHIR KUMAR MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0015303/2023	DURGA CHARAN HANSDA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0015304/2023	M/S. SUSHANTA KUMAR PRADHAN	UMESH CHANDRA BEHURA	//
		VS	VS	0
		JOINT COMMNR. OF STATE TAX, CUTTACK		//
334	WP(C)/0015305/2023	CHINMAY KUMAR NANDA	RAMA CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0015306/2023	BANAMALI MISHRA	RASHMIKANTA MAHALIK	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0015307/2023	PRAVAT KUMAR HARICHANDAN	NIRANJAN MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0015308/2023	JYOTIRMAYA PANDA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0015309/2023	M/S.SANJEEV CASHEW PROCESSING, CUTTACK	UMESH CHANDRA BEHURA	//
		VS	VS	0
		JOINT COMMNR. OF STATE TAX (APPEAL), CUTTACK		//
339	WP(C)/0015310/2023	PANDA NURSING HOME, DHENKANAL	DEBIDUTTA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0015311/2023	JAYASHREE SINGH SAMANTA	INDRAMANI SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0015312/2023	COMMISSIONER-CUM-SECY.,S AND ME DEPT.,BBSR MANISHA GNM COLLEGE, BALASORE VS STATE OF ODISHA	PAMI RATH VS	// // ()
342	WP(C)/0015313/2023	SARAT CHANDRA MOHANTY VS THE EXECUTIVE ENGINEER, WESCO UTILITY, TPWODL, SAMBALPUR	KOUSIK ANANDA GURU VS	// ()
343	WP(C)/0015314/2023	LYSAINDER SAHOO VS PRINCIPAL SECY., S AND M DEPT., BBSR	KUNAL KUMAR SWAIN VS	// ()
344	WP(C)/0015315/2023	M/S.MAA SARALA ELECTRONICS, CUTTACK VS JOINT COMMNR OF STATE TAX (APPEAL), CUTTACK	UMESH CHANDRA BEHURA VS	// ()
345	WP(C)/0015316/2023	AKSHAY KUMAR BARAL VS EXECUTIVE ENGINEER ELECTRICAL, ANANDAPUR	RAMDAS ACHARY VS	// ()
346	WP(C)/0015317/2023	SHAIKH MANZAR HUSSAIN VS STATE OF ODISHA	TANMAY MISHRA VS	// ()
347	WP(C)/0015318/2023	GAGANDEEP KAUR VS BHUPINDER SINGH NOTEY	ACHYUTANANDA ROUSTRAY VS	// ()
348	WP(C)/0015319/2023	SANTOSH MAHANKUDA VS STATE OF ODISHA	RAJIB RATH VS	// ()
349	WP(C)/0015320/2023	PITAMBAR SAHU VS STATE OF ODISHA	MANORANJAN PADHY VS	// ()
350	WP(C)/0015321/2023	FAKIR CHARAN PARIDA VS STATE OF ODISHA	JAYANANDA JENA VS	// ()
351	WP(C)/0015322/2023	MAMATA SAHOO VS STATE OF ODISHA	LINGARAJ DASH VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0015323/2023	HEMANTA KUMAR PADHI VS STATE OF ODISHA	SEKH ZAKIR HUSSAIN VS	// 0 //
353	WP(C)/0015324/2023	K. KIRAN PATRA VS EXECUTIVE DIRECTOR, HUMAN RESOURCES, IOCL, MUMBAI	PABITRA KUMAR NAYAK VS	// 0 //
354	WP(C)/0015325/2023	SUKANTI SAHOO VS STATE OF ODISHA	LINGARAJ DASH VS	// 0 //
355	WP(C)/0015326/2023	LOKANATH NAIK VS GENERAL MANAGER, MAHANADI COAL FIELD LTD., ANGUL	ULLASH CHANDRA MOHANTY VS	// 0 //
356	WP(C)/0015327/2023	GUPTA PRASAD KANTERI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
357	WP(C)/0015328/2023	PRAFUL LAKRA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
358	WP(C)/0015329/2023	MOHANDAS KRISANI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
359	WP(C)/0015330/2023	THERMAL SYSTEMS (HYDERABAD), PVT. LTD. VS BOUDH DISTILLERY PVT.LTD, KOLKATA	DEBASIS NAYAK VS	// 0 //
360	WP(C)/0015331/2023	HEMO BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
361	WP(C)/0015332/2023	RAJESH SAGAR VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
362	WP(C)/0015333/2023	BRUNDABAN PRADHAN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
363	WP(C)/0015334/2023	RAGHUNATH HARIJAN	MANORANJAN PADHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0015335/2023	GOKULANANDA SAHU	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0015336/2023	MAINAK CHAKRABORTY	RAMESH AGARWAL	//
		VS	VS	0
		MILAN DEVELOPERS AND BUILDERS, BBSR		//
366	WP(C)/0015337/2023	SUJAN KUMAR TILAI	MANORANJAN PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0015338/2023	BIBEKANANDA DAS	G.P.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0015339/2023	LAXMAN SAHOO	SUSHANT KUMAR PRADHAN - 3	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0015340/2023	TULASI DASH @ TULASEE DAS	AJAYA KUMAR MOHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0015341/2023	GUNARAM BISESWAR MALWA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0015342/2023	ARTTATRANA PANIGRAHI	ASHIS KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0015343/2023	SATYARANJAN DAS	PRATAP KUMAR DEO	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0015344/2023	JOHAN MUNDA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0015345/2023	RANJAN SETHY	LAMBODAR PRADHAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0015346/2023	THE TAHASILDAR, MARSHAGHAI SUSANTA KUMAR BEHERA VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// // 0 //
376	WP(C)/0015347/2023	AMIYA KUMAR MOHANTY VS THE TAHASILDAR, MARSHAGHAI	LAMBODAR PRADHAN VS	// 0 //
377	WP(C)/0015348/2023	SOMRA ORAM VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
378	WP(C)/0015349/2023	GOURANG CHARAN MOHAPATRA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
379	WP(C)/0015350/2023	NABAGHAN DAS VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
380	WP(C)/0015351/2023	BIJAY GUPTA VS UNION OF INDIA	DIPTIRANJAN MOHAPATRA VS	// 0 //
381	WP(C)/0015352/2023	GADADHAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
382	WP(C)/0015353/2023	SWAPAN KUMAR CHAKRAVARTY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
383	WP(C)/0015354/2023	SIBA BHARATI BASTIA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
384	WP(C)/0015355/2023	SUBASH CHANDRA MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
385	WP(C)/0015356/2023	SARAT CHANDRA NAYAK VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0015357/2023	DEBI PRASAD SATAPATHY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
387	WP(C)/0015358/2023	ARJUN KUMAR DASH VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
388	WP(C)/0015359/2023	BIJAYA KUMAR BHANJADEO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
389	WP(C)/0015360/2023	PRITI MADHAB PADHY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
390	WP(C)/0015361/2023	GITANJALI SAHOO VS TAHASILDAR, CHANDBALI	SUKANTA KUMAR NAYAK VS	// 0 //
391	WP(C)/0015362/2023	PRAMOD KUMAR PATNAIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
392	WP(C)/0015363/2023	SUSHANTA KUMAR DALAI VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	// 0 //
393	WP(C)/0015364/2023	DR.SURENDRA PRASAD PANDA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
394	WP(C)/0015365/2023	KAMALAKANTA BEHERA VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
395	WP(C)/0015366/2023	M/S. GLOBAL COAL AND MINING PVT. LTD.,HARYANA VS MAHANADI COAL FIELDS LTD.,SAMBALPUR	VIJIT PAL VS	// 0 //
396	WP(C)/0015367/2023	DEEPAK KUMAR SAHU VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
397	WP(C)/0015368/2023	KALPANA SAHOO	BIJAY KUMAR NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	WP(C)/0015369/2023	SUKANTA KUMAR DAS	PRATIK DASH	//
		VS	VS	()
		THE REVENUE DIVISIONAL COMMNR. CENTRAL DIVN. CUTTACK		//
399	WP(C)/0015370/2023	DR. PRASANTA KUMAR PADHI	SIDDHARTHA PRASAD MISHRA	//
		VS	VS	()
		STATE OF ODISHA		//
400	WP(C)/0015371/2023	NARENDRA PANDA	ASHOK KUMAR BEHERA	//
		VS	VS	()
		STATE OF ODISHA		//
401	WP(C)/0015372/2023	PRBASINI PANDA	DURGESH NARAYAN RATH	//
		VS	VS	()
		STATE OF ODISHA		//
402	WP(C)/0015373/2023	DIPAK KUMAR	LALIT KUMAR MAHARANA	//
		VS	VS	()
		SECY., STATE TRANSPORT AUTHORITY, ODISHA		//
403	WP(C)/0015374/2023	M/S SEAFARER STEVEDORING PVT. LTD., BBSR	SESHADEV DASH	//
		VS	VS	()
		STATE OF ODISHA		//
404	WP(C)/0015375/2023	DAMAYANTI NAYAK	DURGESH NARAYAN RATH	//
		VS	VS	()
		ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH, BBSR		//
405	WP(C)/0015376/2023	NARENDRA KUMAR SENAPATI	ALOK KUMAR PANDA	//
		VS	VS	()
		STATE OF ODISHA		//
406	WP(C)/0015377/2023	M/S.S.N. KANUNGO INFRASTRUCTURE	PAMI RATH	//
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0004762/2023	LOMBADHAR BARIK	AJAYA KUMAR ROUT	NILGIRI /146 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0004763/2023	BRAJ MOHAN SAH	BIBHUTI RANJAN MOHANTY	BALASORE VIGILANCE /62 /2015
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0004764/2023	STATE OF ODISHA(VIG.) RAJKISHOR BEHERA VS	BIDYALOK MOHAPATRA VS	// GOPALPRASAD /98 /2023 ()
410	ABLAPL/0004765/2023	STATE OF ODISHA BABAJI ROUT VS	ARIJEET MISHRA VS	// DHARMASALA /268 /2023 ()
411	ABLAPL/0004766/2023	STATE OF ODISHA SK. INTAJ VS	PRAVAT RANJAN SUTAR VS	// BAISINGA /372 /2021 ()
412	ABLAPL/0004767/2023	STATE OF ODISHA GANESH BEHERA VS	JAGANNATH KAMILA VS	// KHANTAPADA /103 /2023 ()
413	ABLAPL/0004768/2023	STATE OF ODISHA PRAMOD KUMAR MOHANTY @ BABUNI VS	NIKUNJA KUMAR ROUT VS	// PIRAHAT P.S /79 /2023 ()
414	ABLAPL/0004769/2023	STATE OF ODISHA PUSPANJALI SETHY @ SETHI VS	ASWINI KUMAR MISHRA (3) VS	// RANPUR /117 /2023 ()
415	ABLAPL/0004770/2023	STATE OF ODISHA SHANTILATA SAHOO VS	ASWINI KUMAR MISHRA (3) VS	// RANPUR /114 /2023 ()
416	ABLAPL/0004771/2023	STATE OF ODISHA HAMIDUM BEGUM @ HAMIDUN NESA VS	GOURI KUMAR RATH VS	// KATARBAGA /46 /2023 ()
417	ABLAPL/0004772/2023	STATE OF ODISHA DEBASISH DAS VS	RAKESH KUMAR MALLICK VS	// //0 ()
418	ABLAPL/0004773/2023	STATE OF ODISHA SARU PRASAD RAO@SARU PRASAD PADAL VS	SATYABHUSAN DAS VS	// ORKEL /71 /2008 ()
419	ABLAPL/0004774/2023	STATE OF ODISHA DHIREN ROY VS	SATYABHUSAN DAS VS	// MALKANGIRI /138 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :10/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0004775/2023	DAMUDHAR GADIA VS STATE OF ODISHA	GOPINATH MISHRA VS	MATHILI /16 /2014 () //
421	ABLAPL/0004776/2023	ARUN KUMAR SINGHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /177 /2023 () //
422	ABLAPL/0004777/2023	PRATEEK PANDA VS STATE OF ODISHA	VIVEKANANDA JENA VS	SAHADEV KHUNTA /131 /2023 () //
423	ABLAPL/0004778/2023	ANITA BARIK VS STATE OF ODISHA	PADMANAVA JENA VS	CHOUDWAR /199 /2023 () //
424	ABLAPL/0004779/2023	RABINDRA MOHAPATRA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	AIR FIELD P.S. /328 /2022 () //
425	ABLAPL/0004780/2023	PRAHALAD DHAL VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	PIRAHAT P.S /79 /2023 () //
426	ABLAPL/0004781/2023	RUPA NAHAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /39 /2023 () //
427	ABLAPL/0004782/2023	SUDARSANA BEHERA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	DELANGA /105 /2023 () //
428	ABLAPL/0004783/2023	PRAVASH KUMAR SINGH VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BADACHANA /102 /2023 () //
429	ABLAPL/0004784/2023	PAPU @ MANAS RANJAN ROUT VS STATE OF ODISHA	BIKASH KUMAR KUND VS	RAJKANIKA /58 /2020 () //
430	ABLAPL/0004785/2023	ANSUMAN SWAIN VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CHAULIAGANJA /109 /2023 () //
431	ABLAPL/0004786/2023	BABAJI ROUT	ARJEET MISHRA	DHARMASALA /267 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :10/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0004787/2023	AMRESH KUMAR JENA	PRANAYA SWAIN	NIHALPRASAD /242 /2022
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0004788/2023	AMRESH KUMAR JENA	PRANAYA SWAIN	NIHALPRASAD /241 /2022
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0004789/2023	BASUDEV BEHERA	DEBASISH SAMAL	KHANTAPADA /102 /2023
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0004790/2023	SURENDRA SAGADIA @ SURENDRA NAIK	DEBARAJ MOHANTY	RAYAGADA TOWN /83 /2023
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0004791/2023	KALYANI BEHERA	PRAMODA KUMAR MISHRA	CDA-II /46 /2023
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0004792/2023	HRUSIKESH MOHANTY	BISWAJIT PASAYAT	ASTARANGA /71 /2023
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0004793/2023	SAMANTA BHUE	SIDHARTHA DAS	BOLANGIR SADAR /153 /2023
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0004794/2023	BUDHIBABAN SUNDARA	SUSHANT KUMAR PRADHAN (3)	NUAGAON /1 /2023
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0004795/2023	SAROJ JENA @ SAROJ KUMAR JENA	RABI NARAYAN MOHANTY	PLANTSITE /149 /2023
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0004796/2023	KHIROD SAHOO	AMBIKA BALLAV MALLICK	PATTAMUNDAI /135 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0004797/2023	GANDHARBA MAJHI	DIPTIREKHA NANDA	MUDANPUR RAMPUR /99 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :10/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0004798/2023	STATE OF ODISHA SIDHANT SETH VS	UDIT RANJAN JENA VS	// BOLANGIR TOWN /123 /2023 ()
444	ABLAPL/0004799/2023	STATE OF ODISHA MILI PADHY @RANJIT KUMAR PADHY VS	RAMDAS ACHARY VS	// GUNUPUR /78 /2023 ()
445	ABLAPL/0004800/2023	STATE OF ODISHA SEKH NASIR ALLI VS	GOURI KUMAR RATH VS	// KATARBAGA /46 /2023 ()
446	ABLAPL/0004801/2023	STATE OF ODISHA RANGALATA MALLIK VS	ABHIJIT DAS VS	// PATTAMUNDAI /251 /2023 ()
447	ABLAPL/0004802/2023	STATE OF ODISHA SABITRI BEHERA VS	AKSHAYA KUMAR SAHOO VS	// BINJHARPUR /161 /2023 ()
448	ABLAPL/0004803/2023	STATE OF ODISHA HARI PANGI VS	PRANAB KUMAR DAS VS	// CHITRAKONDA /67 /2020 ()
449	ABLAPL/0004804/2023	STATE OF ODISHA SAROJ BISWAL @ LITUN VS	NIKUNJA KUMAR ROUT VS	// PIRAHAT P.S /79 /2023 ()
450	ABLAPL/0004805/2023	STATE OF ODISHA BISHNU BEHERA VS	AKSHAYA KUMAR SAHOO VS	// BINJHARPUR /165 /2023 ()
451	ABLAPL/0004806/2023	STATE OF ODISHA BALA BAGARTY VS	AMIT KUMAR SAA VS	// TITILAGARH /81 /2023 ()
452	ABLAPL/0004807/2023	STATE OF ODISHA GYANRANJAN MOHANTY VS	BISWAJIT PASAYAT VS	// ASTARANGA /71 /2023 ()
453	ABLAPL/0004808/2023	STATE OF ODISHA CHANDRAMOHAN JENA VS	JAYANTA KUMAR MAJHI VS	// BASTA /125 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :10/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0004809/2023	RAJANI PAHAN @ PRADHAN @ UMA PRADHAN VS STATE OF ODISHA	MANORANJAN PADHY VS	KHALLIKOTE /324 /2023 () //
455	ABLAPL/0004810/2023	DR. RAJ KUMAR BARPANDA VS STATE OF ODISHA	SOURAV TIBREWAL VS	DHANUPALI /128 /2023 () //
456	ABLAPL/0004811/2023	SIBAPRASAD DAS VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	SUKINDA /74 /2023 () //
457	ABLAPL/0004812/2023	PAIRI BIBI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	DHARMASALA /179 /2023 () //
458	ABLAPL/0004813/2023	MANAS RANJAN PANIGRAHY VS STATE OF ODISHA	SUSANT KUMAR PANIGRAHY VS	BERHAMPUR TOWN /169 /2023 () //
459	ABLAPL/0004814/2023	ASHOK JENA @ ASHOK KUMAR JENA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	BALIANTA P.S. /464 /2022 () //
460	CONTC(CP)/0000111/2013	LAXMIDHAR SAHOO VS NITEN CHANDRA,IAS	PRASANTA KUMAR MISHRA VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :10/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	8/2023 COA/4/2023	M/S. NORTHERN EASTERN ELECTRICITY SUPPLY OF KAILASHA	DINAKARAN BHENABSR-MP
2	11/2023 MA/835/1999	ARNAPURNA-MP	M/S.KALYAN PATNAIK, M.R. D.P. NANDA, R.K. KANUNGI
3	14/2023 CRLLP/29/2023	UNION OF INDIA-MP	GYANALOKA MOHANTY
4	39/2023 TRPCRL/45/2023	BIKRAM KESHARI ROUT-MP	DURGA PRASAD DHAL
5	43/2023 MSA/7/2023	LINGARAJ GAHIR-MP	BIBEKANANDA BHUYAN
6	43/2023 WPC(OA)/1368/2015	PRAFULLA KUMAR SAMAL-MP	
7	44/2023 WPC(OA)/1835/2017	DR. RAM SHANKAR RAIGURU-MP	
8	78/2023 JCRLA/23/2005	KARA MAJHI-MP	MS PRATIMA DAS M/S.B.L.TRIPATHY
9	79/2023 JCRLA/88/2022	KEDAR NAYAK-MP	GAYATRI PATRA
10	80/2023 JCRLA/88/2022	KEDAR NAYAK-MP	ADV.
11	81/2023 JCRLA/2/2019	BHUJA@BHUJARAJ BEHERA-MP	MR. P. RAMAKRISHNA PATRO,(M/S. DURGA PRASANN
12	82/2023 JCRLA/2/2019	BHUJA@BHUJARAJ BEHERA-MP	MR. P. RAMAKRISHNA PATRO,(M/S. DURGA PRASANN
13	103/2023 WPC(OAC)/4010/2011	DUSMANTA KUMAR NAYAK-MP	
14	104/2023 WPC(OAC)/3026/2018	LAXMIDHAR MOHARANA-MP	LAXMI PRASAD DWIVEDY
15	105/2023 WPC(OAC)/3025/2018	BASANTA KUMAR SAHANI-MP	LAXMI PRASAD DWIVEDY
16	106/2023 WPC(OAC)/158/2010	SANATAN NAYAK-MP	
17	129/2023 SA/158/1999	BHIMA-MP	M/S.N.C.PATI
18	130/2023 SA/158/1999	BHIMA-MP	M/S.N.C.PATI
19	131/2023 SA/158/1999	BHIMA-MP	M/S.N.C.PATI
20	132/2023 SA/158/1999	BHIMA-MP	M/S.N.C.PATI
21	133/2023 SA/259/1996	MADHU-MP	M/S.N.C.PATI
22	150/2023 CMAPL/374/2023	SAILENDRA SINGH-MP	ADV.
23	162/2023 RVWPET/174/2023	VICE-CHAIRMAN, STATE COUNCIL OF TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA-MP	SARON KANTO SATHAN
24	163/2023 CRLMP/947/2023	SANAT JENA-MP	BHABANI SHANKAR DAS PARIDA
25	163/2023 RVWPET/174/2023	VICE-CHAIRMAN, STATE COUNCIL OF TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA-MP	SARON KANTO SATHAN
26	164/2023	VICE-CHAIRMAN, STATE COUNCIL OF TECHNICAL EDUCATION AND VOCATIONAL TRAINING, ODISHA-MP	SARON KANTO SATHAN

27	RVWPET/174/2023 164/2023 CRLMP/618/2023	HEMANTA KUMAR PRADHAN-MP	
28	165/2023 CRLMP/121/2023	RAJDHANI BUS OWNERS ASSOCIATION, BBSR-MP	
29	169/2023 MATA/15/2021	BABITA PATRA @ BABI-MP	SMITA RANJAN PATANAIAK, S.MAHAKUD
30	170/2023 MATA/157/2023	ANASUYA SWAIN-MP	BAISHNAB CHARAN DAS
31	193/2023 RPFAM/153/2023	SANTANU KUMAR DORA-MP	NIRANJAN HOTA
32	193/2023 TRP(C)/175/2023	MANISHA ROUT-MP	PRADIP KUMAR MOHAPATRA
33	194/2023 TRP(C)/40/2023	RUDRA PRATAP LENKA-MP	HRUDANANDA MOHAPATRA
34	194/2023 RPFAM/129/2023	MONALISHA SAHOO-MP	SOUBHAGYA KUMAR DASH
35	195/2023 RPFAM/154/2023	DILLIP KUMAR PATI-MP	SARBESWAR BEHERA
36	210/2023 CONTC/686/2023	BIJAYALAXMI PRIYADARSINI-MP	
37	345/2023 CRLREV/250/2023	SK. FAROOQUE HOSSAIN-MP	ASIT KUMAR JENA
38	346/2023 CRLREV/251/2023	ABHILASH ROUT-MP	ANIMA KUMARI DEI
39	347/2023 CRLREV/252/2023	GOPI NAIK-MP	BHARAT BHUSAN ROUSTRAY
40	378/2023 FAO/218/2023	REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.	G.P.DUTTA
41	379/2023 FAO/219/2023	REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.	G.P.DUTTA
42	380/2023 FAO/220/2023	REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO.	G.P.DUTTA
43	381/2023 FAO/221/2023	LEGAL MANAGER, M/S. SHRIRAM G.I.CO. LTD.-MP	G.P.DUTTA
44	382/2023 FAO/222/2023	THE MANAGER LEGAL, M/S. CHOLAMANDALAM MS G.I.CO.	G.P.DUTTA
45	502/2023 RSA/314/2022	CHANDRAKANTI PANDA-MP	DWARIKA PRASAD MOHANTY
46	503/2023 RSA/351/2022	BRAJA SUNDAR SAHOO-MP	PRATIK DASH
47	504/2023 RSA/156/2006	BISHNU CHARAN NAIK-MP	M/S. UPENDRA KUMAR SAMAL
48	505/2023 RSA/156/2006	BISHNU CHARAN NAIK-MP	M/S.U.K.SAMAL
49	506/2023 RSA/156/2006	BISHNU CHARAN NAIK-MP	M/S.U.K.SAMAL
50	506/2023 CMP/538/2023	RABINDRA BEHERA-MP	ARJUNA CH BEHERA
51	507/2023 RSA/156/2006	BISHNU CHARAN NAIK-MP	M/S.U.K.SAMAL
52	507/2023 CMP/539/2023	NURSINGHA MOHAPATRA-MP	PRATIK NAYAK
53	508/2023 RSA/17/2020	SITIKANTHA BARIK-MP	SUMITRA MOHANTY
54	508/2023 CMP/147/2017	SOTER@SATERA PRADHAN-MP	M/S.TANMAY MISHRA
55	509/2023 CMP/540/2023	BAL KISHORE PODDAR-MP	TUSAR KUMAR MISHRA
56	509/2023 RSA/17/2020	SITIKANTHA BARIK-MP	SUMITRA MOHANTY
57	510/2023 CMP/527/2023	DEBAKI SAHOO-MP	GAGAN BIHARI SINGH

58	510/2023 RSA/17/2020	SITIKANTHA BARIK-MP	SUMITRA MOHANTY
59	511/2023 CMP/542/2023	SUBASINI PATRA-MP	AMIT PRASAD BOSE
60	512/2023 CMP/543/2023	BIJAN KUMAR KAR-MP	GOPINATH MISHRA
61	708/2023 BLAPL/508/2023	GANESWAR SAHOO-MP	
62	709/2023 BLAPL/2552/2022	MANGALA KHARA-MP	MANORANJAN PADHY
63	710/2023 BLAPL/4229/2023	SIPUN@PRAVAT MALLICK-MP	SRI PITAMBAR PANDA
64	711/2023 BLAPL/4219/2023	BHAJAHARI ROUT-MP	
65	712/2023 BLAPL/7658/2021	RABIN MANDAL-MP	
66	713/2023 BLAPL/12359/2022	AVAYA KUMAR BARIK-MP	
67	714/2023 BLAPL/4639/2023	BENNELA UMASHAKAR @ V. UMA SHANKAR-MP	AMIT PRASAD BOSE
68	715/2023 BLAPL/4391/2023	DEEPAK LIMA-MP	
69	716/2023 BLAPL/11188/2022	KAILASH CHANDRA RAJ-MP	SUCHIT KUMAR NAYAK
70	717/2023 BLAPL/8859/2022	AJIT JENA-MP	SATYA MOHANTY
71	718/2023 BLAPL/3589/2023	SRIKANTA SAHOO-MP	PRANAYANEE DASMOHAPATRA
72	787/2023 MACA/23/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	SMARAJIT PRADHAN
73	788/2023 MACA/23/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	SMARAJIT PRADHAN
74	789/2023 MACA/1124/2007	N.I.A.CO.LTD-MP	M/S.G.P.DUTTA
75	790/2023 MACA/445/2023	THE DIVL. MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	SUBASH MOHANTY
76	791/2023 MACA/446/2023	THE DIVL. MANAGER, CHOLOMANDALAM MS G.I.CO. LTD.-MP	G.P.DUTTA
77	792/2023 MACA/447/2023	DIVL. MANAGER, ICICI LOMBARD G.I.CO. LTD.-MP	G.P.DUTTA
78	793/2023 MACA/448/2023	SUBAL MISHRA-MP	JAGABANDHU SAHU
79	924/2023 ABLAPL/2141/2023	SRIDHAR KUMAR SAHOO-MP	
80	925/2023 ABLAPL/3543/2023	KARUNAKAR MANGAL-MP	
81	926/2023 ABLAPL/3893/2023	RAJU SUNA-MP	
82	927/2023 ABLAPL/15899/2021	JITENDRA BEHERA-MP	
83	928/2023 ABLAPL/2447/2023	SK. AYAB @ TARZEN-MP	ASISH CHANDRA RATH
84	929/2023 ABLAPL/1662/2023	BALLAV ROUT-MP	
85	930/2023 ABLAPL/1477/2022	NARAYANA GOUDA-MP	
86	931/2023 ABLAPL/1478/2022	SIMANCHALA BEHERA-MP	
87	932/2023 ABLAPL/2548/2023	BABAJI BEHERA-MP	
88	1161/2023 CRLA/758/2017	PRATAP PRUSTY-MP	M/S.SUBASH CHANDRA SAHOO
89	1162/2023	DAKA@DAKTAR BEHERA-MP	A.C.SARANGI

90	CRLA/412/2021 1163/2023 CRLA/785/2017	IMTIAZ KHAN-MP	M/S.AJIT KUMAR ROUT
91	1164/2023 CRLA/133/2017	PRABESH DUNDI@PARME DUNDI-MP	M/S.BASANTA KUMAR DAS
92	1165/2023 CRLA/70/2020	LOCHAN UDABAR-MP	PARTHA SARATHI NAYAK
93	1166/2023 CRLA/527/2023	TUBA @ SADASIBA PRADHAN-MP	BASUDEV PUJARI
94	1167/2023 CRLA/527/2023	TUBA @ SADASIBA PRADHAN-MP	BASUDEV PUJARI
95	1168/2023 CRLA/131/2018	KHAGESWAR DAS-MP	M/S.D.P.DHAL
96	1169/2023 CRLA/650/2022	RAMAKANTA BALIARSINGH-MP	RANJITA DHAL
97	1625/2023 CRLMC/2296/2023	YASH VARDHAN SINGH ROY-MP	M.B.DAS
98	1626/2023 CRLMC/2297/2023	MITHUN KUMAR BEERO @ BIRA-MP	DR. BINODA KUMAR MISHRA
99	1627/2023 CRLMC/2301/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
100	1628/2023 CRLMC/2303/2023	SRINIBAS PRADHAN-MP	MOHENDRA KUMAR MOHAPATRO
101	1629/2023 CRLMC/2304/2023	MANJUBALA DEI-MP	SAMBEET PATTANAYAK
102	1630/2023 CRLMC/2306/2023	SURESH KUMAR GANTHIA-MP	SATYA RANJAN MULIA
103	1631/2023 CRLMC/383/2023	YASH VARDHAN SINGH RAY-MP	
104	1632/2023 CRLMC/2309/2023	ABHISEK PATTANAIAK-MP	SAMARENDRA MOHANTY
105	1633/2023 CRLMC/2313/2023	KESHAB BEHERA-MP	SUDEEPTA KUMAR SINGH
106	1634/2023 CRLMC/2314/2023	SUBASH CHANDRA BARIK@BARIKY-MP	CHINMAYA MOHANTY
107	2477/2023 WA/965/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
108	2478/2023 WA/965/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
109	2479/2023 WA/965/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
110	2480/2023 WA/966/2023	CHAIRMAN, COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA-K.B.B.S.R.N.P.A	PRADDEEP KU ROUT,A.G.A
111	2481/2023 WA/966/2023	CHAIRMAN, COUNCIL OF HIGHER SECONDARY EDUCATION, ODISHA-K.B.B.S.R.N.P.A	PRADDEEP KU ROUT,A.G.A
112	2482/2023 WA/967/2023	STATE OF ODISHA-MP	PRADDEEP KU ROUT,A.G.A
113	2483/2023 WA/967/2023	STATE OF ODISHA-MP	PRADDEEP KU ROUT,A.G.A
114	2484/2023 WA/967/2023	STATE OF ODISHA-MP	PRADDEEP KU ROUT,A.G.A
115	2485/2023 WA/968/2023	STATE OF ODISHA-MP	PRADDEEP KU ROUT,A.G.A
116	2486/2023 WA/968/2023	STATE OF ODISHA-MP	PRADDEEP KU ROUT,A.G.A
117	2487/2023 WA/968/2023	STATE OF ODISHA-MP	PRADDEEP KU ROUT,A.G.A
118	2488/2023 WA/969/2023	STATE OF ODISHA-MP	PRADDEEP KU ROUT,A.G.A
119	2489/2023 WA/969/2023	STATE OF ODISHA-MP	PRADDEEP KU ROUT,A.G.A
120	2490/2023 WA/969/2023	STATE OF ODISHA-MP	PRADDEEP KU ROUT,A.G.A

121	2491/2023 WA/970/2023	STATE OF ODISHA-MP	PRADEEP KU ROUT,A.G.A
122	2492/2023 WA/724/2020	STATE OF ODISHA-MP	
123	2493/2023 WA/970/2023	STATE OF ODISHA-MP	PRADEEP KU ROUT,A.G.A
124	2494/2023 WA/970/2023	STATE OF ODISHA-MP	PRADEEP KU ROUT,A.G.A
125	2495/2023 WA/971/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
126	2496/2023 WA/971/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
127	2497/2023 WA/971/2023	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ,A.S.C
128	2498/2023 WA/972/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN,A.G.A
129	2499/2023 WA/972/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN,A.G.A
130	2500/2023 WA/972/2023	STATE OF ODISHA-MP	SIBANI SHANKAR PRADHAN,A.G.A
131	2501/2023 WA/973/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
132	2502/2023 WA/973/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
133	2503/2023 WA/973/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
134	2504/2023 WA/974/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
135	2505/2023 WA/974/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
136	2506/2023 WA/974/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
137	2507/2023 WA/975/2023	COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT,ODISHA-MP	SURESH KUMAR PATNAIK,A.G.A
138	2508/2023 WA/975/2023	COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT,ODISHA-MP	SURESH KUMAR PATNAIK,A.G.A
139	2509/2023 WA/975/2023	COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT,ODISHA-MP	SURESH KUMAR PATNAIK,A.G.A
140	2510/2023 WA/976/2023	SECRETARY, WORKS DEPARTMENT, ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
141	2511/2023 WA/976/2023	SECRETARY, WORKS DEPARTMENT, ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
142	2512/2023 WA/976/2023	SECRETARY, WORKS DEPARTMENT, ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
143	2513/2023 WA/977/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
144	2514/2023 WA/977/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
145	2515/2023 WA/977/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
146	2516/2023 WA/978/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
147	2517/2023 WA/978/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
148	2518/2023 WA/978/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
149	2519/2023 WA/979/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
150	2520/2023 WA/979/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
151	2521/2023 WA/979/2023	SECRETARY,WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
152	2522/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A

153	WA/980/2023 2523/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
154	WA/980/2023 2524/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
155	WA/980/2023 6984/2023	DR. ARCHANA KANUNGO-MP	
156	WP(C)/13750/2023 6985/2023	SUBHENDU KUMAR PRADHAN-MP	
157	WP(C)/13034/2023 6986/2023	SASANKA SEKHAR SAHU-MP	
158	WP(C)/13630/2023 6987/2023	THE WORKMEN-MP	
159	WP(C)/16443/2009 6988/2023	ULLASH CHANDRA NAYAK-MP	GOPINATH MISHRA
160	WP(C)/13520/2023 6989/2023	SUSAMA MALLICK-MP	SAMIR KUMAR MISHRA
161	WP(C)/15165/2023 6990/2023	MADHUSUDAN @ MADHU JENA-MP	SAMIR KUMAR MISHRA
162	WP(C)/15167/2023 6991/2023	BIRENDRA KUMAR BEHERA-MP	NILA MADHAB PRAHARAJ
163	WP(C)/15173/2023 6992/2023	FAKIR CHARAN NAYAK-MP	SUDHIR KUMAR PATRA
164	WP(C)/5124/2023 6993/2023	KHAPURIKACHHAR GAON GANARAJYA GRAM SABHA	CHANDRA KUMAR SUNDHARAKH-MP
165	WP(C)/15176/2023 6994/2023	M/S SURENDRA MANDAL, KORAPUT-MP	SIDHARTH PRASAD DAS
166	WP(C)/7930/2023 6995/2023	NIRANJAN ROUT-MP	
167	WP(C)/12182/2023 6996/2023	SEVEN HILLS ESTATES FLAT OWNERS ASSOCIATION, BBSRUPAM RATH	
168	WP(C)/9266/2023 6997/2023	DR. LOPAMUDRA NANDA-MP	SATYABRATA MOHANTY (1)
169	WP(C)/15177/2023 6998/2023	NARENDRANATH DAS-MP	SUKANTA KUMAR NAYAK
170	WP(C)/15186/2023 6999/2023	JEYPORE EVANGELICAL-MP	BIRAJA PRASANNA DAS
171	WP(C)/20615/2013 7000/2023	BIRENDRA KUMAR BISWAL-MP	AVIJIT PATNAIK
172	WP(C)/15194/2023 7001/2023	JAYANTI KISAN-MP	DURGA PRASANNA MISHRA
173	WP(C)/15198/2023 7002/2023	JASMINE NAYAK-MP	RAJIB RATH
174	WP(C)/15196/2023 7003/2023	AJAYA KUMAR MISHRA-MP	SUBRATA MISHRA
175	WP(C)/15199/2023 7004/2023	KRISHNA MANDANGI-MP	RAJIB RATH
176	WP(C)/15202/2023 7005/2023	SAMEER KANTA PANDA-MP	PRANAYA KISHORE HARICHANDAN
177	WP(C)/15206/2023 7006/2023	LALITA NAYAK-MP	SOUMYA RANJAN PATI
178	WP(C)/15207/2023 7007/2023	DIPTIMAYEE PANDA-MP	GIRIDHARI SINGH
179	WP(C)/15216/2023 7008/2023	TAPAS KUMAR ROUT-MP	SHASHI BHUSAN JENA
180	WP(C)/15230/2023 7009/2023	SOUMYA RANJAN NAYAK-MP	MANOJ KUMAR MOHANTY
181	WP(C)/15232/2023 7010/2023	JAMBESWAR SAHOO-MP	BISWAMBAR MOHANTY
182	WP(C)/10606/2023 7011/2023	M/S.ABHIMANYU DALEI-MP	BHABANI PRASAD MOHANTY
183	WP(C)/15234/2023 7012/2023	GOURANGA CHANDRA NAYAK-MP	BHABANI PRASAD MOHANTY
	WP(C)/15239/2023		

184	7013/2023 WP(C)/15240/2023	AJAYA KUMAR MOHANTY-MP	SAILESH DAS
185	7014/2023 WP(C)/15244/2023	NALINIKANTA BARIK-MP	BHABANI PRASAD MOHANTY
186	7015/2023 WP(C)/15245/2023	M/S.JAGADAMBA POLYMER PVT. LTD., BALASORE-MP	SUKANTA KUMAR DALAI
187	7017/2023 WP(C)/15247/2023	KARAN KUMAR PANDA-MP	BHABANI PRASAD MOHANTY
188	7018/2023 WP(C)/15249/2023	BINOD BIHARI MOHANTY-MP	BHABANI PRASAD MOHANTY
189	7019/2023 WP(C)/15251/2023	ASOKA KUMAR ROUT-MP	BHABANI PRASAD MOHANTY
190	7020/2023 WP(C)/15252/2023	KRISHNA CHANDRA PANI-MP	SANGRAM KUMAR SINGH
191	7021/2023 WP(C)/7766/2021	SANTI NAIK-MP	AMAR KUMAR MOHANTY
192	7022/2023 WP(C)/15254/2023	SANKARSHAN DALAI-MP	BHABANI SANKAR TRIPATHY (1)
193	7023/2023 WP(C)/15255/2023	DURGA MADHAB AND COMPANY-MP	DAYANANDA MOHAPATRA
194	7024/2023 WP(C)/15256/2023	BHIMASEN SINGH-MP	SHANTI PRAKASH MOHANTY
195	7025/2023 WP(C)/15257/2023	MAIRUN BIBI-MP	SHANTI PRAKASH MOHANTY
196	7027/2023 WP(C)/9142/2023	BASUDEV TUDU-MP	
197	7028/2023 WP(C)/25049/2014	ABDUL KADAR SHA-MP	
198	7029/2023 WP(C)/12686/2023	BISWOJIT GARADA-MP	SANGRAM KESHARI BURMA
199	7030/2023 WP(C)/35279/2021	M/S.UTKAL PROJECTS PVT. LTD.-MP	
200	7031/2023 WP(C)/35380/2021	M/S.UTKAL PROJECTS PVT. LTD.-MP	
201	7032/2023 WP(C)/15275/2023	ADWAIT KUMAR PATTANAIAK-MP	NIHAL RATH
202	7033/2023 WP(C)/15276/2023	SHRIYA DEVI KANHAR-MP	BIJAYA KUMAR BEHERA 1
203	7034/2023 WP(C)/15278/2023	RASHMIRANJAN CHOUDHURY-MP	SUBRAT KUMAR KAR
204	7035/2023 WP(C)/19510/2014	KADIRUDDIN SAHA-MP	M/S.BRAJABANDHU BISWAL
205	7036/2023 WP(C)/15279/2023	RANJITA MOHANTY-MP	LAXMAN PRADHAN
206	7037/2023 WP(C)/15204/2023	SUJATA MISHRA-MP	JAJATI KISHORE MOHANTY
207	7038/2023 WP(C)/12499/2023	M/S ORIENT SECURITY SERVICE, BBSR-MP	KISHORE KUMAR MISHRA
208	7039/2023 WP(C)/15279/2023	RANJITA MOHANTY-MP	LAXMAN PRADHAN
209	7040/2023 WP(C)/15280/2023	BISHNUPRIYA MANGARAJ-MP	SATYABRATA MOHANTY
210	7041/2023 WP(C)/15281/2023	LIPIKA BEHERA-MP	SATYABRATA MOHANTY
211	7042/2023 WP(C)/4713/2021	M/S HUMARA MULTI ENERGY CORPORATION LTD.-MP	SWAYAMJIT ROUT
212	7043/2023 WP(C)/17618/2015	BASANTI PRADHAN-MP	MR.ARUN KUMAR DAS
213	7044/2023 WP(C)/15290/2023	HEMANTA NARENDRA-MP	BIDESH RANJAN BEHERA
214	7045/2023 WP(C)/15295/2023	LAXMIDHAR BARIK-MP	SARADA PRASAD DASH
215	7046/2023	M/S. SUSHANTA KUMAR PRADHAN-MP	UMESH CHANDRA BEHURA

216	WP(C)/15304/2023 7047/2023	MUKESH RANJAN GAUDA-MP	M/S.BISWAJIT NAYAK
217	WP(C)/23063/2015 7048/2023	JYOTIRMAYA PANDA-MP	BISWABIHARI MOHANTY
218	WP(C)/15308/2023 7049/2023	M/S.SANJEEV CASHEW PROCESSING, CUTTACK-MP	UMESH CHANDRA BEHURA
219	WP(C)/15309/2023 7050/2023	PANDA NURSING HOME, DHENKANAL-MP	DEBIDUTTA MOHAPATRA
220	WP(C)/15310/2023 7051/2023	SARAT CHANDRA MOHANTY-MP	KOUSIK ANANDA GURU
221	WP(C)/15313/2023 7052/2023	M/S.MAA SARALA ELECTRONICS, CUTTACK-MP	UMESH CHANDRA BEHURA
222	WP(C)/15315/2023 7053/2023	GAGANDEEP KAUR-MP	ACHYUTANANDA ROUSTRAY
223	WP(C)/15318/2023 7054/2023	SANTOSH MAHANKUDA-MP	RAJIB RATH
224	WP(C)/15319/2023 7055/2023	MAMATA SAHOO-MP	LINGARAJ DASH
225	WP(C)/15322/2023 7056/2023	K. KIRAN PATRA-MP	PABITRA KUMAR NAYAK
226	WP(C)/15324/2023 7057/2023	SUKANTI SAHOO-MP	LINGARAJ DASH
227	WP(C)/15325/2023 7058/2023	PITAMBAR SAHU-MP	MANORANJAN PADHY
228	WP(C)/15320/2023 7059/2023	LOKANATH NAIK-MP	ULLASH CHANDRA MOHANTY
229	WP(C)/15326/2023 7060/2023	KIRTAN CHARAN BISWAL-MP	
230	WP(C)/17517/2019 7061/2023	AMITA BARAD-MP	SANJIB KUMAR BHANJADEO
231	WP(C)/25978/2022 7062/2023	GUPTA PRASAD KANTERI-MP	MANORANJAN PADHY
232	WP(C)/15327/2023 7063/2023	PRAFUL LAKRA-MP	MANORANJAN PADHY
233	WP(C)/15328/2023 7064/2023	MOHANDAS KRISANI-MP	MANORANJAN PADHY
234	WP(C)/15329/2023 7065/2023	THERMAL SYSTEMS (HYDERABAD), PVT. LTD.-MP	DEBASIS NAYAK
235	WP(C)/15330/2023 7066/2023	MANORANJAN DAS-MP	
236	WP(C)/5802/2020 7067/2023	HEMO BEHERA-MP	MANORANJAN PADHY
237	WP(C)/15331/2023 7068/2023	RAJESH SAGAR-MP	MANORANJAN PADHY
238	WP(C)/15332/2023 7069/2023	RAGHUNATH HARIJAN-MP	MANORANJAN PADHY
239	WP(C)/15334/2023 7070/2023	SUJAN KUMAR TILAI-MP	MANORANJAN PADHY
240	WP(C)/15337/2023 7071/2023	AJAYA MALLIK-MP	
241	WP(C)/5615/2023 7072/2023	TULASI DASH @ TULASEE DAS-MP	AJAYA KUMAR MOHARANA
242	WP(C)/15340/2023 7073/2023	KIRTIRANJAN PATRA-MP	GYANA RANJAN SETHI
243	WP(C)/8908/2023 7074/2023	BIJAY GUPTA-MP	DIPTIRANJAN MOHAPATRA
244	WP(C)/15351/2023 7075/2023	GADADHAR SAHOO-MP	SUKANTA KUMAR DALAI
245	WP(C)/15352/2023 7076/2023	BHAGABAT NAYAK-MP	SAMIR KUMAR MISHRA
246	WP(C)/6497/2023 7077/2023	ANUPAMA MOHANTY-MP	SOUMYA MISHRA
	WP(C)/30235/2022		

247	7078/2023 WP(C)/15359/2023	BIJAYA KUMAR BHANJADEO-MP	SANJIB KUMAR BHANJADEO
248	7079/2023 WP(C)/15363/2023	SUSHANTA KUMAR DALAI-MP	MAHENDRA KUMAR MOHAPATRA
249	7080/2023 WP(C)/15368/2023	KALPANA SAHOO-MP	BIJAY KUMAR NAYAK
250	7081/2023 WP(C)/15366/2023	M/S. GLOBAL COAL AND MINING PVT. LTD.,HARYANA-MP	VIJIT PAL
251	7082/2023 WP(C)/22108/2019	PRABHUTTA SAHU-MP	SHASHI BHUSAN JENA
252	7083/2023 WP(C)/15370/2023	DR. PRASANTA KUMAR PADHI-MP	SIDDHARTHA PRASAD MISHRA
253	7084/2023 WP(C)/15371/2023	NARENDRA PANDA-MP	ASHOK KUMAR BEHERA
254	7085/2023 WP(C)/15372/2023	PRABASINI PANDA-MP	DURGESH NARAYAN RATH
255	7086/2023 WP(C)/15374/2023	M/S SEAFARER STEVEDORING PVT. LTD., BBSR-MP	SESHDEV DASH
256	7087/2023 WP(C)/38107/2020	AJAY KUMAR MOHAPATRA-MP	S.K.SAMAL
257	7088/2023 WP(C)/15842/2022	SANJAYA KUMAR SAHOO-MP	MANAS PATI
258	7089/2023 WP(C)/15375/2023	DAMAYANTI NAYAK-MP	DURGESH NARAYAN RATH
259	7090/2023 WP(C)/15376/2023	NARENDRA KUMAR SENAPATI-MP	ALOK KUMAR PANDA
260	7091/2023 WP(C)/15377/2023	M/S.S.N. KANUNGO INFRASTRUCTURE-MP	PAMI RATH